

**Central Administrative Tribunal  
Principal Bench**

**CP No. 681/2014  
OA No. 1800/2014**

New Delhi this the 2<sup>nd</sup> day of May, 2016

**Hon'ble Dr. B.K. Sinha, Member (A)  
Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Pawan Kumar Sangwan, Aged 44 years,  
S/o Shri Raj Singh,  
Working as Sanitary Inspector in  
Safdarjang Hospital, New Delhi  
E-15, West Kidvai Nagar, Type-III,  
Delhi

-Petitioner

(By Advocate: Ms. Sonika Gill for Mr. Yogesh Sharma)

VERSUS

Dr. Raj Pal,  
The Additional DG & Medical Superintendent,  
VMMC & Safdarjang Hospital,  
Govt. of India, New Delhi-29

- Respondent

(By Advocate: Ms. Mehvish Rana for Mr. Hilal Haider)

**ORDER (ORAL)**

**Dr. B.K. Sinha, Member (A):**

Learned proxy counsel for the petitioner submits that the orders passed in the OA No. 1800/2014 on 22.05.2014 have been implemented and, therefore, the applicant would like to withdraw the present Contempt Petition. Accordingly, the CP is closed. Notice issued to the respondent stands discharged. No costs.

**(Jasmine Ahmed)  
Member (J)**

**(Dr. B.K. Sinha)  
Member (A)**

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